NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 73/7/HDB/2018	
NAME OF THE COMPANY	Ankar Aluminium Ltd	
NAME OF THE PETITIONER(S)	Glosyer Cable ltd	
NAME OF THE RESPONDENT(S)	Ankar Aluminium Ltd	
UNDER SECTION		
	Sec 7 of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunadan Ras	Sv. Ash Ashoest	99666 22805	3 ,

ORDER

Heard Mr.C.Venkateswara Rao, learned counsel for the Petitioner; and Mr.R.Raghunandan Rao learned senior counsel along with G.Bhupesh, learned counsel for the Respondent.

Requested to examine the matter, Post the case on 12.03.2018

Member (T)

Member (J)